| Annexure-8 |
|---|
| List of Operational Creditors of M/s Vantage Machine Tools Private Limited as on:29/12/2022 |
| List of operational creditors (Other than Workmen and Employees and Government Dues) |

| Sl. No. | | rece | of claim eived | | Details | of claim adn | nitted | | | of contin- of any | of | Amount of claim | Remarks, if any | |
|------------|---|--------------------|---------------------------|--|------------------------|---|---------------------------------------|-------------------|----------------------------------|-------------------|---|----------------------------|---------------------------|--|
| | tor | Date of receipt | Amou nt claim ed | Amou nt of claim admitt ed | Natur e of claim | Amount covered by security interest | Amount covered by guara ntee | related party? | %of voting share in CoC | | mutual dues, that may be set-off | Claim not ad- mitted | under verificat ion | |
| | Vantage Spinners Private Limited | 19-12- 2022 | 2,14,00,54 7/- | Nil | Form-B | NA | NA | Yes | NA | NA | NA | NA | | Under Processin g for the reason that wrong claim form submitte d by the claimant and requeste d for resubmis sion of proper form along with proofs for the claim. |
| 2 | P Mohana | 19-12- | 41,05,000/- | Nil | Form-B | NA | NA | Yes | NA | NA | NA | NA | 41,05,000/- | Under |

| | | | | | | | 1 | | | | | | | |
|---|-------------------|--------|----------|-----|--------|----|----|-----|----|----|----|----|------------|----------------------|
| | Murali Krishna | 2022 | | | | | | | | | | | | Processin |
| | Krisnna | | | | | | | | | | | | | g for the |
| | | | | | | | | | | | | | | reason |
| | | | | | | | | | | | | | | that |
| | | | | | | | | | | | | | | wrong |
| | | | | | | | | | | | | | | claim |
| | | | | | | | | | | | | | | form |
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| | | | | | | | | | | | | | | d by the |
| | | | | | | | | | | | | | | claimant |
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| | | | | | | | | | | | | | | requeste |
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| | | | | | | | | | | | | | | resubmis |
| | | | | | | | | | | | | | | sion of |
| | | | | | | | | | | | | | | proper |
| | | | | | | | | | | | | | | form |
| | | | | | | | | | | | | | | along |
| | | | | | | | | | | | | | | with |
| | | | | | | | | | | | | | | proofs |
| | | | | | | | | | | | | | | for the |
| | | | | | | | | | | | | | | claim. |
| | | | | | | | | | | | | | | |
| 3 | P Dhana | 19-12- | 8,10,000 | Nil | Form-B | NA | NA | Yes | NA | NA | NA | NA | 8,10,000/- | Under |
| | Lakshma na Rao | 2022 | | | | | | | | | | | | Processin |
| | па као | | | | | | | | | | | | | g for the |
| | | | | | | | | | | | | | | reason |
| | | | | | | | | | | | | | | that |
| | | | | | | | | | | | | | | wrong |
| | | | | | | | | | | | | | | claim |
| | | | | | | | | | | | | | | form |
| | | | | | | | | | | | | | | submitte |
| | | | | | | | | | | | | | | d by the |
| | | | | | | | | | | | | | | d by the claimant |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | and |

| | | | | | | | | | | | | | | requeste d for resubmis sion of proper form along with proofs for the claim. |
|---|------------------|----------------|----------|-----|--------|----|----|-----|----|----|----|----|------------|--|
| 4 | N Meena Latha | 19-12- 2022 | 8,10,000 | Nil | Form-B | NA | NA | Yes | NA | NA | NA | NA | 8,10,000/- | Under Processin g for the reason that wrong claim form submitte d by the claimant and requeste d for resubmis sion of proper form along with proofs for the claim. |

| 5 | ESIC Vijayawa da | 19-12- 2022 | 4,16,262/- | Nil | Form-B | NA | NA | No | NA | NA | NA | NA | | Under Processin g for the reason that wrong claim form submitte d by the claimant and requeste d for resubmis sion of proper form along with proofs for the claim. |
|---|---|----------------|-------------------|-------------------|--------|----|----|----|----|----|----|----|--------------|--|
| 6 | Quality Steels and Wire Products | 23-12- 2022 | 3,60,44,01 8/- | 1,53,16,61 0/- | Form-B | NA | NA | No | NA | NA | NA | NA | 2,07,27,408/ | |

| | | | | | | | claimant |
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| | | | | | | | claim. |
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